GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

STARRED QUESTION NO:276
ANSWERED ON:16.03.2010
REVIEW OF ROAD TRANSPORT CORPORATIONS ACT
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has any proposal to review the Road Transport Corporations Act;
- (b) if so, the details thereof;
- (c) whether most of the State Road Transport Corporations across the country are incurring losses of sizeable magnitude, and
- (d) if so, the details thereof; and
- (e) the steps being taken by the Union Government to strengthen public transport system in the country?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

- (a): Yes, Sir.
- (b): A Committee under the chairmanship of Prof. (Retd.) A. L. Agarwal, Indian Institute of Technology, Delhi was constituted by the Ministry to review the Road Transport Corporations Act, 1950. The Committee has already completed its deliberation process.
- (c) & (d): The loss/profit incurred by various State Road Transport Undertakings is at Annexure.
- (e): This Ministry has finalized a scheme to provide central assistance to the States for introduction of information technology with a view to strengthening public transport system in the country.